

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

D.A. NO. 484/1991

New Delhi this the 31st October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Sheo Pal S/O Bharu
2. Sita Ram S/O Girdhari
3. Mal S/O Mangu
4. Shiv Pal S/O Surja
5. Ramotar S/O Sheopal
6. Karni Ram S/O Harphool
7. Dhura S/O Bodu
8. Gyarsa S/O Dhanna
9. Birbal S/O Surja
10. Girwar S/O Bheera
11. Prabhati S/O Jhutha

All were working as Casual Labourers
Gangmen in the office of P.W.I.
Kawant Which is under Assistant
Engineer, Western Railway, Alwar,
and R/O Suraj Bhojnalya, Gurgaon
Road, Near Dalip Service Station,
Dhola Kuan, New Delhi. ... Applicants

(By Shri Yogesh Sharma, Advocate)

-Versus-

1. Union of India through the
General Manager, Western
Railway, Churchgate, Bombay.
2. The Divisional Railway Manager,
Western Railway,
Jaipur.
3. The Assistant Engineer,
Western Railway,
Alwar Rajasthan. ... Respondents

(None for Respondents)

The application having been heard on 31.10.1996
the Tribunal on the same day delivered the
following :

...2.

(b)

ORDER

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Learned counsel for applicants submits that the matter has become infructuous. Recording the submission, application is dismissed as infructuous.

No costs.

Dated, 31st October, 1996.

R.K.Nair
(R. K. Nair)
Member(A)

Sankaran
(Chettur Sankaran Nair, J.)
Chairman

/as/

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